# **BIHAR STATE LEGAL SERVICES AUTHORITY**



#### **CALENDAR OF ACTIVITIES FOR THE YEAR 2021-2022**

BIHAR STATE LEGAL SERVICES AUTHORITY
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# **Bihar State Legal Services Authority**

### Year Plan for Legal Awareness for the Period of July, 2021 to March, 2022

July-2021				
Date	Days	Topic of Awareness Programme		
04.07.2021	Sunday	Legal Awareness Programme on NALSA (Legal Services to		
		Disaster Victims through Legal Services Authority)		
		Scheme-2010		
10.07.2021	2 <sup>nd</sup>	Legal Awareness Programme on the topic of Rights to		
	Saturday	Information Act and on the topic of Citizens Fundamental		
		Duties		
11.07.2021	Sunday	Legal Awareness Programme on NALSA (Child Friendly		
		Legal Services to Children and their Protection) Scheme-		
		2015		
18.07.2021	Sunday	Legal Awareness Programme on NALSA (Legal services to		
		Senior Citizens) Scheme-2016		
25.07.2021	Sunday	Legal Awareness Programme on NALSA (Protection and		
		Enforcement of Tribal Rights) Scheme-2015		
_	_	August-2021		
Date	Days	Topic of Awareness Programme		
01.08.2021	Sunday	Legal Awareness Programme on NALSA (Effective		
		Implementation of Poverty Alleviation ) Scheme-2015		
08.08.2021	Sunday	Legal Awareness Programme on NALSA (Legal services to		
	Victims of Acid Attacks) Scheme-2016			
14.08.2021	2 <sup>nd</sup>	Legal Awareness Programme on the topic of Plea		
	Saturday	Bargaining ( in Jail)		
22.08.2021	Sunday	Legal Awareness Programme on NALSA (Legal Services to		
		the Worker in the Unorganized Sector) Scheme-2015		
29.08.2021	Sunday	Legal Awareness Programme on NALSA (Legal Services to		
		the Mentally ill and Mentally Disabled Persons) Scheme-		
		2015		
		September-2021		
Date	Days	Topic of Awareness Programme		
05.09.2021	Sunday	Legal Awareness Programme on NALSA (Victims of		
		Trafficking and Commercial Sexual Exploitation ) Scheme-		
14 00 0004	and	2015		
11.09.2021	2 <sup>nd</sup>	Legal Awareness Programme on the topic of Juvenile		
	Saturday	Justice Act-2015 and on the topic of PC and PNDT Act		
12.09.2021	Sunday	Legal Awareness Programme on NALSA( Legal Services to		
		the victims of Drug abuse and Eradication of Drug Menace)		
		Scheme-2015		
26.09.2021	Sunday	Bihar Victims Compensation Scheme-2014		

# **Bihar State Legal Services Authority**

## Year Plan for Legal Awareness for the Period of July, 2021 to March, 2022

October-2021				
Date	Days	Topic of Awareness Programme		
03.10.2021	Sunday	Legal Awareness Programme on NALSA ( Legal services to		
		Senior Citizens) Scheme-2016		
09.10.2021	2 <sup>nd</sup>	Legal Awareness Programme on the topic of Rights to		
	Saturday	Information Act and on the topic of Citizens Fundamental		
		Duties		
24.10.2021	Sunday	Legal Awareness Programme on NALSA (Protection and		
		Enforcement of Tribal Rights) Scheme-2015		
31.10.2021	Sunday	Legal Awareness Programme on NALSA (Child Friendly		
		Legal Services to Children and their Protection) Scheme-		
		2015		
November-2021				
Date	Days	Topic of Awareness Programme		
21.11.2021	Sunday	Legal Awareness Programme on NALSA( Effective		
		Implementation of Poverty Alleviation ) Scheme-2015		
28.11.2021	Sunday	Legal Awareness Programme on NALSA (Legal Services to		
		Disaster Victims through Legal Services Authority)		
		Scheme-2010		
December-2021				
Date	Days	Topic of Awareness Programme		
05.12.2021	Sunday	Legal Awareness Programme on NALSA (Legal Services to		
		the Worker in the Unorganized Sector) Scheme-2015		
11.12.2021	2 <sup>nd</sup>	Legal Awareness Programme on the topic of Plea		
	Saturday	Bargaining ( in Jail)		
12.12.2021	Sunday	Legal Awareness Programme on NALSA (Legal services to		
		Victims of Acid Attacks) Scheme-2016		
19.12.2021	Sunday	Legal Awareness Programme on NALSA (Legal Services to		
		the Mentally ill and Mentally Disabled Persons) Scheme- 2015		

#### **Bihar State Legal Services Authority**

### Year Plan for Legal Awareness for the Period of July, 2021 to March, 2022

		January-2022			
Date	Days	Topic of Awareness Programme			
02.01.2022	Sunday	Bihar Victims Compensation Scheme-2014			
		Legal Awareness Programme on the topic of Plea Bargaining			
		( in Jail)			
09.01.2022	Sunday	Legal Awareness Programme on NALSA (Victims of Trafficking			
		and Commercial Sexual Exploitation ) Scheme-2015			
16.01.2022 Sunday		Legal Awareness Programme on NALSA( Legal Services to the			
		victims of Drug abuse and Eradication of Drug Menace)			
		Scheme-2015			
23.01.2022	Sunday	Legal Awareness Programme on the topic of Juvenile Justice			
		Act-2015 and on the topic of PC and PNDT Act			
30.01.2022	Sunday	Legal Awareness Programme on NALSA (Legal Services to			
		Disaster Victims through Legal Services Authority) Scheme-			
		2010			
February-2022					
Date	Days	Topic of Awareness Programme			
06.02.2022	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal			
		Services to Children and their Protection) Scheme-2015			
12.02.2022	D2.2022 2 <sup>nd</sup> Legal Awareness Programme on the topic of Law and				
Saturday Procedure of Adoption		Procedure of Adoption			
13.02.2022	3.02.2022 Sunday Legal Awareness Programme on NALSA (Protection a				
		Enforcement of Tribal Rights) Scheme-2015			
20.02.2022	Sunday	Legal Awareness Programme on NALSA (Legal Services to			
		Disaster Victims through Legal Services Authority) Scheme-			
		2010			
27.02.2022	Sunday	Legal Awareness Programme on the topic of Rights to			
		Information Act and on the topic of Citizens Fundamental			
		Duties			
	1	March-2022			
Date	Days	Topic of Awareness Programme			
06.03.2022	Sunday	Legal Awareness Programme on NALSA( Effective			
		Implementation of Poverty Alleviation ) Scheme-2015			
12.03.2022	2 <sup>nd</sup>	Legal Awareness Programme on the topic of Lok Adalat and			
	Saturday	ADR System			
13.03.2022	Sunday	Legal Awareness Programme on NALSA (Legal services to			
		Senior Citizens) Scheme-2016			
20.03.2022	, ,				
		Victims of Acid Attacks) Scheme-2016			
27.03.2022	Sunday	Legal Awareness Programme on NALSA (Legal Services to the			
		Mentally ill and Mentally Disabled Persons) Scheme-2015			

### **Details of Legal Awareness Programmes on Special Days**

The Chairman of the DLSAs, may direct organization of Legal Awareness Programmes in any manner, as he deem fit, on any of the area concerning Legal Services Authority.

S.N	Date	Day	Remarks
1	15.08.2021	Independence Day	Celebration of Independence Day
2	01.10.2021	Senior Citizen's Day	All DLSAs to organize legal awareness programme on the occasion of Senior Citizen's Day regarding rights and benefits provided to them under various welfare schemes.
3	10.10.2021	World Mental Health Day	All DLSAs to organize Special Legal Awareness programme related to NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015. A health check up camp for mentally ill persons may be organized in jails with the help of Jail authorities and CMO.
4	09.11.2021	Legal Services Day	All DLSAs to organize awareness programme on the Legal Services Day wherein they can conduct (1)Door to Door Campaign (2) Street Plays (3)Cultural Programmes (4) and Rallies etc. Banners, Posters and any other means of information dissemination can be adopted to spread legal awareness amongst the masses. The DLSAs are requested to organize a function to award the best PLV or Panel Lawyer.
5	26.11.2021	Constitution Day	All DLSAs to organize seminars on Rights to Education, Understanding Our Constitution, Fundamental Rights and Duties etc.
6	10.12.2021	Human Rights Day	A Candle light march may be organized with the help of District Administration.
7	26.01.2022	National Republic Day	Celebration of National Republic Day
8	08.03.2022	International Women Day	All DLSAs to organize a felicitation ceremony for women doing exceptional work in various fields e.g.:-Sports, Education, Law, Medicine etc.